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ITEM NO.101

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4077 OF 2003

COMMNR. OF CENTRAL EXCISE, MEERUT-II

Appellant (s)

VERSUS

M/S. SUNDSTRAND FORMS P.LTD.

Respondent(s)

(With appln(s) for stay and prayer for interim relief and office report)

Date: 11/08/2011 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. P.P. Malhotra, ASG
Ms. Rachna Joshi Issar, Adv.
Ms. Sonia Malhotra, Adv.
Dr. Monika Gosain, Adv.
Mr. B.K. Prasad, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s) Mr. A.K. Jain, Adv.
Mr. Rajesh Jain, Adv.
Mr. Rajesh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard counsel appearing for the parties.
Hearing concluded.
Judgment reserved.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER